

**NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/12/2016 AT 10.30 AM**

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**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**  
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**APPLICATION NUMBER :**

**PETITION NUMBER : TCP/223/2016**

**NAME OF THE PETITIONER(S) : Mrs. Sundaramball Sivasamy**


**NAME OF THE RESPONDENT(S) : M/s S S School Transporters Private Limited & another**

**UNDER SECTION : 111 of Companies Act, 1956/58 of Companies Act, 2013**  
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S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		----- <b>REPRESENTATION BY WHOM</b>	

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**ORDER**  
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No representation on behalf of both the parties. Being aware of the situation that is prevailing due to sudden demise of the CM of Tamil Nadu, we adjourn the matter to **12.12.2016 at 10.30 A.M.**

  
**(Ch. Md. Sharief Tariq)**  
Member (Judicial)

  
**(K. Anantha Padmanabha Swamy)**  
Member (Judicial)